

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-05/2018/ 7302/A**

From :- Smti Kanchan Newar  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Karimganj

Dated Guwahati, the 21<sup>st</sup> December, 2018.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DLSA(K)/2018/1556 dated 12.12.2018

Sir,

With reference to the above, I am directed to inform you that Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj has been granted permission to avail LTC for the block period 2018-2021, along with his wife, son and daughter w.e.f. 06.01.2019 to 16.01.2019, subject to granting of leave for the court working days during the LTC period, to visit Mysore via Bangalore, by the shortest possible route, as per existing Rules.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-05/2018/ 7303-7305 /A, dated-  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj, for information.
3. The Deputy Registrar (Budget), Gauhati High Court, Guwahati for information and necessary action.

  
**JT. REGISTRAR (VIGILANCE)**